

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:6097
ANSWERED ON:14.05.2012
DRIVING LICENCE TO SENIOR CITIZENS
Das Shri Ram Sundar;Karwariya Shri Kapil Muni

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) Whether there is any proposal under consideration of the Government to bar senior citizens above 72years of age from getting a driving licence even if they are mentally , physically and medically fit to drive;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT & HIGHWAYS (DR. TUSHAR A. CHAUDHARY)

(a) No Madam.

(b) Does not arise.

(c) No such recommendation has been made by the Expert Committee constituted by this Ministry under the Chairmanship of Shri S. Sundar, Distinguished Fellow, The Energy and Resources Institute & former Secretary, Ministry of Surface Transport. The Committee has recommended for issue or renewal, as the case may be, of driving licence for a period of five years in case of a person who has attained the age of 70 years. The Government is yet to take a view on the recommendation of the Sundar Committee.